1	2	3	4	5
5.	Orissa	Berhampur (PH-2)	Water Supply	3200.00
5.	Orissa	Brajarajnagar	Water Supply	3136.59
7.	Orissa	Chhatrapur	Water Supply	626.42
8.	Orissa	Dhenkanal	Water Supply	2962.30
9.	Orissa	Jatni	Water Supply	3150.92
10.	Orissa	Jharsuguda	Water Supply	3196.11
11.	Orissa	Keojhar	Water Supply	3161.20
12.	Orissa	Khurda	Water Supply	2837.45
	Total 12			31790.96

Reduction in slum population

3811. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether is a fact that due to the efforts made by Government, the slum population in the country has reduced now from 41.5 per cent in 1990 to 28.1 per cent; and
- (b) if so, the new strategies that are proposed to be made and implemented to further reduce the slum population in the country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Yes, Sir. UN-Habitat Report entitled "State of the World's Cities 2010/2011 -Bridging the Urban Divide" has revealed that India has been successful in improving the lives of slum dwellers, having helped 59.7 million of these out of dire conditions since the year 2000. Slum prevalence fell from 41.5 per cent in 2000 to an estimated 28.1 per cent in 2010, a relative decrease of 32 per cent.

The Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on December 3, 2005 aimed at provision of city-wide infrastructure and basic services to the urban poor especially slum dwellers. Under the Basic Services for the Urban Poor component of JNNURM, Additional Central Assistance is provided to 65 cities of national importance for undertaking affordable housing and basic amenities to the poor especially those residing in slums. Similar facilities

are provided in small and medium towns under Integrated Housing and Slum Development Programme (IHSDP) of JNNURM. The Government has also announced Rajiv Awas Yojana (RAY) in June 2009 aimed at making the country slum free. Under this scheme Central support will be provided to cities that are willing to assign property rights to slum dwellers.

Road from Nangloi to Bawana

 $\dagger 3812$. SHRI GIREESH KUMAR SANGHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that irrigation canal from Nangloi to Bawana Industrial area *via* Karala is being used as thorough fare as it has dried;
- (b) whether any proposal is under consideration to construct a road from Nangloi to Bawana in place of this canal;
 - (c) if so, by when this road would be constructed; and
 - (d) if not, the reasons therefor and details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRIS. JAIPAL REDDY): (a) No, Sir.

- (b) No, Sir.
- (c) Question does not arise in view of the reply at (b) above.
- (d) Question does not arise in view of the reply at (a) above.

Solid waste plant in Dundahera

3813. SHRIMATI KUSUM RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is aware, that in August, 2005, Ghaziabad Nagar Nigam selected residential site in Dundahera, which was notified as residential area by GDA for solid waste plant with malafide intention to receive 100 per cent grant from Government;
- (b) the reasons for sanctioning funds for project when false project report was submitted by GNN to Government as Khasra No.937/1 and 937/2 mentioned in report do not belong to village Chipaniya in revenue records;
- (c) whether Governments guidelines clearly stipulated that buffer zone should be maintained between residential and dumping ground areas; and

 \dagger Original notice of the question was received in Hindi.